

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 6
(CAA)-09(PB)/2019

IN THE MATTER OF:

Shree Krishna Finbiz Pvt. Ltd.
With Gupta Jewellers Pvt. Ltd.
Under Section 230-232.

.... Applicant/petitioner

Order delivered on 16.01.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

PRESENTS:


For the Applicant/petitioner: Mr. Mukesh Sukhija, Adv.
For the IT Dept. Mr. Deepak Anand, Adv. with Mr. Ayushman
Vatsyayana, Adv.

ORDER

Arguments heard. Order reserved.



(M. M. KUMAR)
PRESIDENT



(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)